

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 202
(IB)-20/ND/2024
New RA-20/2024

IN THE MATTER OF:

Kanodia Technoplast Ltd.

...

Applicant

Versus

KY Tobacco Works Pvt. Ltd.

...

Respondent

Under Section: 9 of IBC, 2016

Order delivered on 22.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

RA-20/2024: There is no appearance on behalf of the CD, despite service of notice. In the wake, **the RA is allowed** and CP-(IB)-20/ND/2024 is restored to its original position. Let the petition be listed for consideration on 07.05.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)